

(a) whether Government propose to release additional funds for promotion of tourism in West Bengal; and

(b) if so, the details of projects selected for the purpose?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU): (a) and (b). Yes, Sir. The Central Department of Tourism extends financial assistance to State Govts. on proposals put forward by concerned State Governments. The Central assistance depends on the viability of the project proposed by State Governments and the funds available with the Central Government. The following projects have been selected for Central assistance and they are being executed in West Bengal :—

1. Construction of Cottages at Ajodhya Hills
2. Tourist Lodge at Digha
3. Wayside facilities at Durgapur
4. Tourist accommodation at Shantiniketan
5. Tourist facilities at Mukutmanipur
6. Cottage blocks at Gadiara
7. Yatri Niwas at Darjeeling
8. Mounting of Sound and Light Show at Rabindra Bharti University Calcutta.
9. Yatrika at Mayapur
10. Yatrika at Gangasagar
11. Launch for Cruises on the River Hoogly.
12. Floating accommodation, Sunderbans.

Song and Drama Division

15. SHRI V.N. GADGIL: Will the Minister of INFORMATION AND BROADCASTING AND PARLIAMENTARY AFFAIRS be pleased to state:

(a) whether Government propose to abolish the Song and Drama Division; and

(b) if so, the reasons therefor;

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) No, Sir.

(b) Does not arise.

Opening of Second Channel of Door-darshan by States

16. SHRI V.N. GADGIL:
SHRI P. CHIDAMBARAM:

Will the Minister of INFORMATION AND BROADCASTING AND PARLIAMENTARY AFFAIRS be pleased to state:

(a) whether Government propose to allow State Governments to open second of Doordarshan; and

(b) if so, the proposed organisational structure for the second channel?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) No, Sir.

(b) Does not arise.

Uniform Civil Code

17. SHRI V.M. GADGIL: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether Government propose to introduce a uniform civil code in the country; and

(b) if so, the salient features thereof?

THE MINISTER OF STEEL THE MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) No, Sir. The Government will not interfere on its own in the personal laws of the minority communities. Uniform Civil Code can be introduced only when the initiative comes from the minority communities for the same.

(b) Does not arise.

Hindi News from all Stations of Doordarshan

18. SHRI V.N. GADGIL: Will the Minister of INFORMATION AND BROADCASTING AND PARLIAMENTARY AFFAIRS be pleased to state:

(a) whether Government propose to introduce Hindi news from all stations of Doordarshan; and

(b) if so, whether Government propose to consult State Governments before introducing Hindi news from all stations?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) and (b). Doordarshan is already telecasting news bulletin in Hindi in its morning transmission which is relayed by all the Kendras. The Hindi bulletin telecast at 8.40 p.m. is put out from all the Kendras, except Doordarshan Kendra, Madras and its linked transmitter at Kodaikanal, which put out Tamil bulletin at that hour.

Implementation of Recommendation of Jaswant Singh Commission

19. SHRI ARVIND NETAM: Will the

Minister of LAW AND JUSTICE be pleased to state the steps being taken to implement the recommendation of Jaswant Singh Commission to establish benches of High Courts particularly in Raipur (M.P.) and Western Uttar Pradesh?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): Proposals in the light of the recommendations made by the Jaswant Singh Commission for location of benches of the High courts at specific places have not been received from the States of Madhya Pradesh and Uttar Pradesh.

Performance of Hindustan Steelworks Construction Limited

20. SHRI ARVIND NETAM: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether there is a proposal to close down the Hindustan Steelworks Construction Limited;

(b) if so, the reasons therefor; and

(c) if not, the steps proposed to be taken to improve its working and financial status as a construction company?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) No, Sir.

(b) Does not arise.

(c) Careful diversification of cost effective orders in sectors besides steel, improvement in operational management and implementation of an attractive voluntary retirement scheme are steps which would improve the financial status of the company.